

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2736  
ANSWERED ON:29.03.2012  
DEVELOPMENT OF WAKF PROPERTIES  
Jawale Shri Haribhau Madhav

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) whether the Central Wakf Council (CWC) is facing problems in the development of Wakf properties in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) the total grants given to CWC for development of Wakf properties in the country during each of the last three years and the current year; and
- (d) the steps being taken by the Government to provide sufficient funds to CWC for the effective implementation of the said work?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a)to(d) A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO THE LOK SABHA UNSTARRED Q.No. 2736 FOR 29th MARCH,2012 RAISED BY SHRI HARIBHAU JAWALE REGARDING DEVELOPMENT OF WAKF PROPERTIES

(a)&(b) The Central Wakf Council has been implementing a Non-Plan scheme for development of urban wakf properties with yearly grant-in-aid from the Central Government since 1974-75.Under the scheme, the Central Government has released total Grants-in-aid amounting to Rs. 35.84 crore since 1974-75 upto March, 2012.

(c) The grants-in-aid released by the Central Government to the Central Wakf Council during the last three years i.e. 2008-09, 2009-10 & 2010-11 and the current year 2011-12

(upto February, 2012) under the said scheme is given as under:-

(Rs. in Lakhs)

Year	Amount Sanctioned	Amount disbursed	Comments
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Budget Estimates	Revised Estimates
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2008-09	300	285	NIL	The funds allocated for Central wakf Council could not be released since before the proposal could be considered by the competent authority in CWC,the election code of conduct came into force.
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2009-10	198	150.3	150.3	Since no proposal was received from Central Wakf Council till formulation of RE-2009-10 the allocation was reduced to Rs 1.50 crore.
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2010-11 150 102 NIL Proposal duly approved  
by the competent  
authority were not  
received from Central  
Wakf Council.

2011-12# 119 203.75 118.0 Proposals for the  
balance amount have  
been received.

An amount of Rs. 1.00 lakh has been earmarked under the Head Grant-in-aid- General.

(d) Funds are released to the Central wakf Council based on their requirement.